

Name of the corporate debtor: Buoyant Technology Constellations Private Limited
CIN : U45201KA2007PTC043436
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)
List of Operational Creditors as on 10.04.2025

Sl. No.	Name of creditor	Nature of claim	Details of Amount claimed					Details of claim admitted					Amount-Rs				
			Received Date	Principal	Interest	Penal Interest & Late fee	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security	Amount covered by Guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted
OPERATIONAL CREDITOR (OTHER THAN WORKMAN, EMPLOYEE & GOVT. DUES)																	
1	Sarvottam Steel	Operational Creditor	14-09-2024	91,06,370	0	0	91,06,370	0	Trade Creditors	NA	NA	NO	NA	0	0	91,06,370	0
2	UCON PT Structural System Private Limited	Operational Creditor	17-09-2024	78,200	20,285	0	98,485	78,200	Trade Creditors	NA	NA	NO	NA	0	0	0	20,285
3	Total Solutions Intec Pvt. Ltd.	Operational Creditor	07-10-2024	2,15,03,181	0	0	2,15,03,181	2,12,50,960	Trade Creditors	NA	NA	NO	NA	0	0	2,52,221	0
4	GREEN GEO	Operational Creditor	17-10-2024		0	0	49,99,092	49,99,092	Trade Creditors	NA	NA	NO	NA	0	0	0	0
5	JONNALAGADDA RAM REDDY	Operational Creditor	31-10-2024	7,87,248	0	0	7,87,248	7,55,850	Trade Creditors	NA	NA	NO	NA	0	0	31,398	0
6	GNV & Associates	Operational Creditor	03-12-2024	2,02,200	14,424	-	2,16,624	2,02,200	Trade Creditors	NA	NA	NO	NA	0	0	0	14,424
7	Deepak Enterprises	Operational Creditor	14-12-2024	4,04,918	-	-	4,04,918	4,04,918	Trade Creditors	NA	NA	NO	NA	0	0	0	0
8	AKB Glass Systems	Operational Creditor	30-11-2024	4,04,355		-	4,04,355	4,04,355	Trade Creditors	NA	NA	NO	NA	0	0	0	0
9	Tata Projects Limited.	Operational Creditor	19-12-2024	20,60,00,000	3,48,11,178	-	24,08,11,178	20,60,00,000	Trade Creditors	NA	NA	NO	NA	0	0	3,48,11,178	0
10	RSA Power Solutions	Operational Creditor	26-12-2024	6,98,091	0	0	6,98,091	6,91,712	Trade Creditors	NA	NA	NO	NA	0	0	0	6,379
11	OTIS Elevator Company India Ltd	Operational Creditor	27-12-2024	3,91,08,946	0	0	3,91,08,946	0	Trade Creditors	NA	NA	NO	NA	0	0	3,91,08,946	0
12	GAZEL ARCHITECTURES PRIVATE LIMITED	Operational Creditor	28-12-2024	4,75,981	6,21,364	0	10,97,345	0	Trade Creditors	NA	NA	NO	NA	0	0	10,97,345	0

13	R R Kabel Limited	Operational Creditor	31.12.2024	5,12,215	788826	0	13,01,041	5,12,215	Trade Creditors	NA	NA	NO	NA	0	0	0	7,88,826
14	Sree Jyothi Engineering Enterprises	Operational Creditor	04.01.2025	58,54,436	0	0	58,54,436	0	Trade Creditors	NA	NA	NO	NA	0	0	58,54,436	0
15	New Consolidated Constructions Co. Ltd.	Operational Creditor	10.01.2025	4,72,000	0	0	4,72,000	4,72,000	Trade Creditors	NA	NA	NO	NA	0	0	0	0
16	Power Well Enterprises	Operational Creditor	20.02.2025	51,05,482	0	0	51,05,482	0	Trade Creditors	NA	NA	NO	NA	0	0	51,05,482	0
17	BuildCraft Interior Pvt. Ltd.	Operational Creditor	5.04.2025	19,48,281	0	0	19,48,281	0	Trade Creditors	NA	NA	NO	NA	0	0	19,48,281	0
18	Sri Venkateshwara Engineering Works	Operational Creditor	09.04.2025	15,56,157	0	0	15,56,157	0	Trade Creditors	NA	NA	NO	NA	0	0	15,56,157	0
Total				29,42,18,061	36256077	0	33,54,73,230	23,57,71,502								9,88,71,814	8,29,914
OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES)																	
1	The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM)	Govt. Claim	1. Original Claim : 27-09-2024 2. Revised Claim on 28-01-25 3. Additional Claim on 13.02.2025	9,09,39,644	7,66,96,486	1,10,12,715	17,86,48,845	1,36,89,469	Statutory Dues	NA	NA	NO	NA	0	0	16,49,59,376	0
				9,09,39,644	7,66,96,486	1,10,12,715	17,86,48,845	1,36,89,469								16,49,59,376	0

Note:
1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).